

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 5
CA(CAA)-36/ND/2021

IN THE MATTER OF:

Robust Cast & Gears Pvt. Ltd.
and Rockwell Polymers Pvt. Ltd.

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 23.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Rekha Mittal, Advocate
For the Respondent :

ORDER

CA(CAA)-36/ND/2021:

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)